


F.No. J-11017/6/2018-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 9th April, 2018

ORDER

The President is pleased to **extend** the terms of all the panel counsel as mentioned in this Department's earlier Order with F. No. 36(8)/2015-Judl. dated 06.04.2015, **except** the Advocates whose names are occurring in the list of Central Government Counsel for the High Court of Gujarat at Ahmedabad at serial number **6, 18 & 31** in the aforesaid order dated 06.04.2015, for conducting Central Government litigation before the High Court of Gujarat at Ahmedabad and Central Administrative Tribunal, Ahmedabad Bench, with effect from **06.04.2018 until further orders or till a new panel, in this regard, is finalized by this Department.**

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' and in the link 'Circulars pertaining to litigations'.
3. Hindi version of this order will follow.


(Inder Kumar)
Additional Secretary

Copy for information to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. The Incharge, Branch Secretariat at Mumbai.
3. Shri Devang Vyas, Asstt. SGI, High Court of Gujarat at Ahmedabad.
4. The Registrar, High Court of Gujarat at Ahmedabad.
5. The Registrar, CAT, Ahmedabad Bench.
6. To be uploaded on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' in the link 'List of empanelled Counsel' for the information of all concerned.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. Guard File/Judicial Section with 5 spare copies.


(D. Srinivas)
Section Officer (Judicial)
Phone: 011-23384945
Email: Judicial-dla@nic.in

Shastri Bhavan, New Delhi
06th April, 2015

ORDER

In supersession of all earlier orders relating to Senior Panel Counsels and Central Government Counsels in High Court of Gujarat at Ahmedabad and Senior Central Government Standing Counsel and Additional Central Government Standing Counsel in Central Administrative Tribunal, Ahmedabad Bench, the President is pleased to engage the following Advocates for conducting the Central Government Litigation before the High Court of Gujarat at Ahmedabad and Central Administrative Tribunal, Ahmedabad Bench, with immediate effect for a period of **three years** or until further orders, whichever is earlier:-

GUJARAT HIGH COURT AT AHMEDABAD
CENTRAL GOVERNMENT COUNSEL

Sl.No	Name & Address
1	Ankit Shah 15/3, Bimanagar, satellite Road, Ahmedabad
2	Parth Bhatt B-806, Ashima Towers, Opp. Sandesh Press, Vastrapur, Bodakdev, Ahmedabad..
3	Nikunt K. Raval "Atmasantulan", Behind Royal Crescent, Thaltej, Ahmedabad
4	Parth Divyeshvar A-101, Ganesh Meridian, Near Kargil Pump, S.G.Highway, Ahmedbad.
5	Viral K. Shah A-406, Satyamev Complex, Opp. Gujarat High Court, S.G. Highway, Sola, Ahmedabad.
6	Nachiket Anil Dave 4, Mahagujarat Society, Opp. G.H.B Compex, Ankur, Naranpura, Ahmedabad - 380013.
7	Maithilli Dhanvin Mehta Bungalow No. 43, Shri Vrajbhumi, Sector - 19, Gandhinagar- 282019.
8	Dhanvin K. Puj 414, B Wing Mardia Plaza, Nr. Associate Petrol Pump.
9	Trusha Kanubhai Patel Block A, Satyamev Complex, 5 th Floor, Opposite High Court, Sola, Ahmedabad.





10	Yatin Sureshbhai Soni 52/6, Bimanagar Society, Near Jhansi Rani Statue, Satellite Road, Ahmedabad – 380015
11	Nirzar Sushilkumar Desai 305-306, Vrundavan Enclave, Nr. Shell Petrol Pump, A.E. Company Cross Road, 132 Feet Ring Road, Naranpura Ahmedabad – 380013.
12	Avani S. Mehta 116, Lawyer's Chambers, South Concourse, Gujarat High Court, Sola, Ahmedabad 380060.
13	Vyoma K. Jhaveri, 111, Advocates Chambers, High Court Gujrat, Ahmedabad.
14	Jayesh Vinubhai Bhairavia 101, Swamini Complex, Beside Raghudeep Eye Hospital, Opp Drive-in- Cinema, Thaltej, Ahmedabad- 380054
15	Krishna Raval, C/1//63, Nirman Complex, R.C Technical Raod, Ghatlodla, Ahmedabad – 380061.
16	Vilav Kailaschnadra Bhatia, 7, Nirgun Bungalows, Karnavati Club Road, Ramdevnagar, Satellite, Ahmedabad
17	Chirag K Sukhwani, C-134, Sunrise Park, behind Asia School, Opp: Himalaya mall Drive In Road, Ahmedabad – 380054
18	Chetan Pandya, 8, Shivganesh Bungalows, Nr. Sola Over Bridge, Off S.G. Highway Thaltej – Shilaj 100 Ft. Road, Thaltej, Ahmedabad – 380059.
19	Niral Mehta, 1003B, Ganesh Meridian, 10 th Floor, C-Block, Opp. Gujrat High Court, S.G. High Way, Ahmedabad.
20	Shushil Rambachan Shukla, 503, Shashwat Appartment, Inside Sun City, sardar Patel Ring Road, South Bopal, Ahmedbad – 380058.
21	Pradip D. Bhate, 2/5, Aanik Apartments, Nr. R.J. Com. Collage, Vastrapur, Ahmedabad – 380015.
22	Haresh J. Trivedi, 24, Surdhare Bungalows, Thaltej Road, Nr. Sal Hospital, Ahmedabad –
23	Kartik V. Pandya, A-202, Shivam Arcade, Opp. Nirman Complex, Nr. R.C. Technical Road Ghatlodia, Ahmedabad – 380060.
24	Hemant M. Prachchhak, E/606, Titanium City Centre, Opp. Mangalya Party Plot, Anandnagar Road, Satellite, Ahmedabad -380015.
25	Harnish V. Darji, 237, Shukan Mail, Second Floor Opposite CIMS Hospital, Science City Road, Sola, Ahmedabad

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26	Rajesh C Kakkad, 243, Advocates Chambers, Gujarat High Cour, Sola, Ahmedabad - 380060.
27	Harshed D. Shukla, A/3 Swagat Apartments, Opp. Chanakya Towers, Nr. Lad Society and Sandesh Press, Bodakdev, Ahmedabad -380054.
28	Chaitanya S Joshi, 705, Matrix, Nr. Vodafone House, Corporate Road, Off SG Highway, Prahladnagar, Ahmedabad - 15
29	Parthiv A. Bhatt, C/3, Shiv Tower, Nr. Sangam Apartment, Opp. Rajsuya Bungalow, Ramdevnagar Road, Satellite, Ahmedabad - 15
30	Kshitij Amim, 101, Ganesh Meredian-A, Opp. Kargil Prtrol Pump, Cross The Road To High Court, S.G. High Way, Sola, Ahmedabad -60
31	Priyank Lodha, 13, Neelgagan Apartment, Nehru Park, Vastrapur, Ahmedabad

CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH
ADDITIONAL CENTRAL GOVERNMENT STANDING COUNSEL

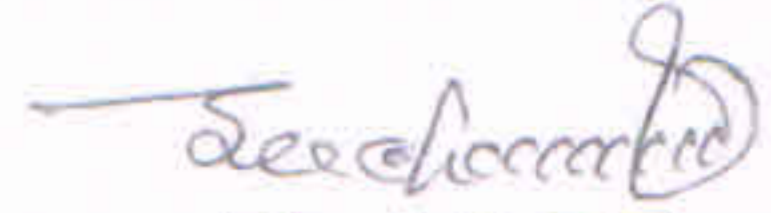
Sl.No.	Name & Address
1	Prachi Upadhyay 201, Satyamev Complex, Opp. Gujarat High Court, Sola, Ahmedabad
2	Roopal Patel, Opp. Gokul Park, Nr. Kashiram hall Behind L.D. Engg Collage Hostels, Gulbai Tekra, Ahmedabad - 380015, Gujarat.
3	Falguni D. Patel, C-57, Someshwar Park Part - 3, Nr. Sun & Step Club, Opp. Tapan Tenements, Thaltej, Ahmedabad -380061.
4	Sureshkumar B. Bhatt, B/4 Divyajyot Appartment, Near Kalgi Flat, Opp. Lane of Atithi Dining Hall, Judges Bungalow Road, Bodakdev, Ahmedabad - 15
5	Mehta Mithil Jayeshkumar, 306, 3 rd Floor, Anand mangal - 3, Opp, Core House, DCB Bank Lane, Nr. Parimal Garden, Ambawadi, Ahmedabad.

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[Signature]

2. The engagement of the above counsels is governed by the terms and conditions contained in this Department's OM No.26(01)/99-Judl. dated 24th September,1999 read with OM No.26(1)/2005-Judl. dated 31.01.2008 and OM No.26(1)/2011-Judl. dated 01.09.2011.

3. Hindi version of this order will follow.



(Suresh Chandra)

Joint Secretary & Legal Adviser

To

All above mentioned Panel Counsel.

Copy to:



1. The Incharge, Branch Sectt., Ministry of Law & Justice, Department of Legal Affairs, Mumbai.
2. The Registrar, High Court of Gujarat, Ahmedabad.
3. The Registrar, Central Administrative Tribunal, Ahmedabad.
4. The Accountant General, Gujarat, Ahmedabad.
5. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
6. PS to MLJ/PS to Law Secretary/PS to Legislative Secretary.
7. Hindi Unit for Hindi version of this order.
8. Guard File/Judicial Section with 10 spare copies.



(B.S. Sharma)

Superintendent (L)